## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 122(ND)/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 8.08.2016

NAME OF THE COMPANY: Star Facilities Management Ltd.

V/s.

M/s. Pro-Facilities Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Vivek Malik Adw Respondent No. 168

2. Mulcul THAKUR Haw Respondent No. 168

3. Saunabl Kalia

4. Harshir Agarwal Adw Petition Harshiry

Order

Notice of the application (CA57/PB/2016) seeking amendment of the petition for incorporating the events which have taken place after filing of the petition. A copy of the application stands furnished to the non applicant-Respondent. Let the reply be filed within three weeks with a copy in advance to the Counsel for the Petitioner. Rejoinder if any be filed within a week thereafter with a copy in advance to the Counsel opposite.

List for further consideration on 8<sup>th</sup> September, 2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER

Dated 8<sup>th</sup> Aug 2016 (A.K.Arora)